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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA No. 217/94 : Date of order 19.5.94

T.P. Saraswat : Applicant

V/s

Union of India & Others : Respondents

Mr. R.P. Pareek : Counsel for the applicant

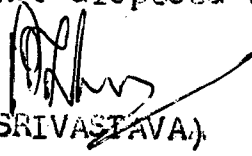
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Hon'ble Mr. Justice D.L. Mehta, (Vice-Chairman)

Hon'ble Mr. P.P. Srivastava, Member (A)

PER HON'BLE MR. JUSTICE D.L. MEHTA, (VICE-CHAIRMAN)

Heard the learned counsel for the applicant. We do not find force in the OA and the same is dismissed. We will not interfere in the matter of transfer as, particularly, when a person is transferred on account of his promotion. OA stands disposed of accordingly with no order as to costs.


(P.P. SRIVASTAVA)
Member (A)


(D.L. MEHTA)
Vice-Chairman